COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 279 OF 2018 & IA NO. 880 OF 2018

Dated : 12th December, 2018

In the matter of:

M/s. Panchakshari Power Projects LLP

.... Appellant(s)

Versus Karnataka Electricity Regulatory Commission & Ors.

.... Respondent(s)

ORDER

The Bench did not assemble today.

As agreed by the learned counsel appearing for the parties, list the

matter on 17.12.2018.

PS/Court Master/PA

vt/pk